THE MINISTER OF STATE IN THEMINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YA-DAV): (a) to (d). The Statement on Industrial Policy presented to Parliament in December, 1977 had inter-alia, clarified the role of public sector in the national economy. It was clarified that there will be an expanding role for the public sector in several fields. Not only will it be the producer of important and strategic goods of basic ment in December, 1977 had inter-alia tively as a stabilising force for mainnature but it will also be used effectively as a stabilising force for maintaining essential supplies for the consumer. The public sector will be charged with the responsibility of encouraging the development of a wide range of ancillary industries and contribute to the growth of decentralised production by making available its expertise in technology and management to small scale and cottage industries sectors.

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The programme of gradual widening of the scope of public ownership is constantly under review of the Government with a view to identifying fields which could be developed under public ownership.

Big business interests whose industries are likely to be affected will naturally oppose such proposals.

विकास और त्रौद्योगिकों के साध्यम से ग्रामीण विकास

1400 भी दुर्गा चन्द: क्या विज्ञान भ्रोर प्रौद्योगिकी मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सब है कि प्रधान मंत्री ने हाल ही में हैदराबाद में भ्रायोजित भारत विज्ञान कांग्रेस के 66वें भ्रष्टिबेशन का उद्घाटन करते हुए यह कहा है कि केन्द्र ने विज्ञान भीर प्रौद्योगिकी के माध्यम से यामीण विकास को नई दिशा भीर प्राथमिकता देने का निर्णय लिया है; भीर

(च) यदि हां, तो तत्सम्बन्धी स्थीराक्या है ?

प्रवास संब्धी (श्री कोरारको बेसाई): (क) प्रौर (ख). यैने 3 जनवरी, 1979 को हैदराबाद में सारतीय विकास कांग्रेस के 66वें प्रधिवेशन में निश्चित क्य से यह कहा था कि "सरकार ने ग्रामीण विकास के लिए विकास ग्रीची सिका के अनुप्रयोग सहित

प्रामीण विकास को एक नई अनुप्रेरणा भौर प्राथमिकता देने का निर्णय किया है।" इस दिशा में भारतीय कृषि पनुसंधान परिषद्, वैज्ञानिक ग्रीर श्रीद्योगिक प्रनुसंधान परिषद, भारतीय चिकित्सा ग्रनुसंधान परिषद, विज्ञान और प्रौद्योगिकी विभाग, समाज कल्याण विभाग तथा शिक्षा मंत्रालय ग्रीर ग्रीद्योगिक विकास मंत्रालय, इत्यादि जैसे विभिन्न सरकारी विभागों / ग्रभिकरनों द्वारा किए जा रहे विशिष्ट उपायों में लघु-उद्योगों की स्थापना से सम्बन्धित प्रमुख विकासारमेक कार्यक्रम, पशु पालन भ्रौर मत्स्य पालन, जैव शैस प्रौद्योगिकी, भूमि का पुनर्ग्रहण, भौषधीय पादपों का उत्पादन एवं उपयोग, कृषि पीड़कनाशियों का प्रयोग, सौर ऊर्जा के उपयोग से सम्बद्ध प्रौद्योगिकी के विकास से सम्बद्ध प्रमुख विकास कार्यक्रम शामिल हैं। जिन महत्वपूर्ण कार्यों को प्रारम्भ किया गया है उनमें कृषि विज्ञान केन्द्रों की स्यापना, सी 0 एस 0 माई 0 मार 0 पोलिटैक्नालोजी स्यानान्तरण केन्द्रों की स्थापना, जिला उद्योग केन्द्रों की स्थापना तथा प्राथमिक स्वास्थ्य परिचर्या केन्द्रों की संख्या बढ़ाना शामिल है। ग्रामीण जनता में उनके दिन-प्रति-दिन के जीवन के लिए विकसित वैज्ञानिक एवं प्रौद्योगिक पद्धतियों के प्रति जागरकता उत्पन्न करने के लिए कृषि सम्बन्धी नवीन्मेशों के क्षेत्रों में प्रदर्शन सहित -प्रशिक्षण कार्यक्रमों, बेहतर परिवहन व्यवस्था, कम लागत के मकान, बेहतर चिकित्सा सुविधाम्रों, कुणल (ग्रासानी से काम करने वाले) ऊर्जा स्रोतों, पर्यावरणीय स्वच्छता तथा दृद्वण नियंत्रण, स्थानीय रूप से उपलब्ध मामप्रियो एवं निपुण व्यक्तियों के प्रभावी उपयोग इत्यादि पर प्रधिक बल दिया जा रहा है।

11.59 hrs

ANNOUNCEMENT RE. PRESENTA-TION OF THE GENERAL BUDGET

MR. SPEAKER: Before we take up the next item, I would like to inform the House that as is customary, the House would adjourn for half an hour at 4.30 P.M. today to re-assemble at 5 P.M. for the presentation of the General Budget.

12 hrs

PAPERS LAID ON THE TABLE

ANNUAL REPORTS OF DEVELOPMENT
COUNCIL FOR TEXTILE MACHINERY
INDUSTRY FOR 1976-77

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): I beg to lay on the Table a copy each of the

following Reports (Hindi and English versions) under sub-section (4) of section 7 of the Industries (Development and Regulation, Act, 1951:—

- (1) Annual Report of the Development Council for Textile Machinery Industry for the year 1976-77.
- (2) Annual Report of the Development Council for Textile Machinery Industry for the year 1977-78. [Placed in Library. See No. LT-3366/79].

ANNUAL REPORT OF CENTRAL SILK BOARD,
BOMBAY FOR 1977-78, NOTIFICATION
UNDER ESSENTIAL COMMODITIES ACT,
ANNUAL REPORT ETC. OF TUNGABHADRA
STEEL PRODUCTS LTD.,
PRODUCTS (INDIA) LTD., RANCHI AND
HINDUSTAN MACHINE TOOLS LTD.,
BANGALORE FOR 1977-78

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): I beg to lay on the Table:—

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bombay, for the the Central Silk Board Act, 1948. [Placed in Library. See No. LT-3367/79].
- (2) A copy of the Copper (Prohibition of Use in the Manufacture of PVC and VIR wires of domestic type) Amendment Order, 1978 (Hindi and English versions) published in Notification No. S.O. 732(E) in Gazette of India dated the 26th December 1978, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-3368/79].
- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (a) (i) Review by the Government on the working of Tunga-

bhadra Steel Products Limited, for the year 1977-78.

- (ii) Annual Report of the Tungabhadra Steel Products Limited, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3369/79].
- (b) (i) Review by the Government on the working of the Engineering Projects (India) Limited. Ranchi, for the year 1977-78.
- (ii) Annual Report of the Engineering Projects (India) Limited, Ranchi for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3370/79].
- (c) (i) Review by the Government on the working of the Hindustan Machine Tools Limited, Bangalore, for the year 1977-78.
- (ii) Annual Report of the Hindustan Machine Tools Limited, Bangalore, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3371/79].

Notification under Foreign Contribution (Regulation) Act

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): I beg to lay on the Table a copy of the Foreign Contribution (Regulation) Amendment Rules, 1979 (Hindi and English versions) published in Notification No. S.O. 37(E) in Gazette of India dated the 18th January, 1979, under sub-section (3) of section 30 of the Foreign Contribution (Regulation) Act, 1976. [Placed in Library. See No. LT-3372/79].